

Uttar Pradesh

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| 1. Tourist Complex at Fatehpur Sikri (First phase Rs. 69.17 lakhs) | 147.32 |
| 2. Construction of Cottages and Restaurant at Auli-Joshimath | 20.90 |
| 3. Tourist Complex, Sravasti | 63.00 |
| 4. Way-side amenities at Ayodhya and stage for open air theatre | 26.80 |

West Bengal

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| 1. Construction of cottages at Ajodhya Hills | 8.52 |
| 2. Floating accommodation at Sunderbans | 7.00 |
| 3. Yatri Niwas at Darjeeling | 47.39 |
| 4. Construction of Cottages at Digha. | 40.17 |

(d) As per the estimates available, the total employment in the tourism sector, including indirect employment, was 4.5 million in the year 1980. The State-wise and industry-wise break-down of this estimate are not available.

[English]

Assistance to sugar factories of Vidarbha and Marathwada by financial institutions

3266. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Central financial institutions have taken the stand that unless State Government of Maharashtra provides Rs. 5 crores to the 24 sugar factories who have gone into heavy arrears they would not release loans to the factories under construction which are from the backward regions of Vidarbha and Marathwada;

(b) whether it is a fact that the Central financial institutions are linking the grant of financial assistance to the new factories with the defaults made by the other factories;

(c) whether Government propose to issue instructions to the Central financial institutions to release financial assistance to the new factories under construction; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). There are heavy overdues of the financial institutions on the part of 24 cooperative sugar mills of Maharashtra. In view of this, the financial institutions had taken a view that the IFCI, which is the lead institution in respect of 5 new cooperative sugar mills in the Vidarbha and Marathwada regions would not make disbursements to these units until the interest overdues were cleared by the existing cooperative units in Maharashtra and a satisfactory formula for liquidation of principal dues was received from Government of Maharashtra. IFCI had also requested the State Government of Maharashtra to provide Rs. 5 crores to the defaulting units for clearance of the overdue interest amount, the State Government being the principal promoter and guarantor of the loans of the institutions.

(c) No.

(d) Question does not arise.

Special concessions to tourists visiting Goa

3267. SHRI SHANTARAM NAIK : Will the Minister of TOURISM be pleased to state :

(a) whether any special concessions are given to the tourists—both domestic and international tourists—visiting Goa;

(b) whether his Ministry has approached the Indian Airlines in the matter of giving air travel concession to tourists visiting Goa during a certain period of the year; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SONTOSH MOHAN DEV) : (a) and (b). No, Sir.

(c) Does not arise.